

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 109 OF 2019

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation
Versus

...Appellant(s)

West Bengal Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Pratik Dhar
Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. Ankit Srivastava
Mr. Rajiv Yadav for R-2

ORDER

Finally, respondents' reply, if any, except second respondent, shall be filed within four weeks i.e. on or before 14.10.2019 after serving advance copy to the other side.

List the matter on **16.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj